APRIL 27, 1994

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12.32 hrs.

# PAPERS LAID ON THE TABLE

Annual Report and Annual Accounts and Audit Reports of the Delhi Urban Art Commission, New Delhi for 1992-93

## [English]

THE MINISTER OF URBAN DE-VELOPMENT (SHRIMATI SHEILA KAUL): I beg to lay on the Table-

- A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1992-93, under section 19 of the Delhi Urban Art Commission Act, 1973.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1992-93, together with Audit Report thereon, under subsection (4) of section 20 of the Delhi Urban Art Commission Act, 1973.

[Placed in Library, See No. LT 5727/94]

Annual Report and Review on the Working of Indian Institute of Geomagnetism, Bombay, Annual Report and Annual Accounts and Review on the working of Scientific and Industrial Research, New Delhi for 1992-93 etc.

## [Translation]

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MIN- ISTER OF STATE IN THE DEPART-MENT OF ATOMIC ENERGY AND DE-PARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): I beg to lay on the Table-

- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism Bombay, for the year 1992-93, alongwith Audited Accounts.
  - (ii) Statement (Hindi and English Versions) regarding Review by the Government on the working of the Indian Institute of Geomagnetism, Bombay, for the year 1992-93.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 5728/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1992-93.
  - A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1992-93 together with Audit Report thereon.

#### VAISAKHA 7, 1916 (SAKA)

- (iii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Council of Scientific and Industrial Research, New Delhi, for the year 1992-93.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 5729/94]

Annual Report and Review on the Working of Electronics Trade and Technology Development Corporation, Limited, New Delhi for 1992-93 etc.

#### [English]

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FER-TILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DE-VELOPMENT (SHRI EDUARDO FALEIRO): I beg to lay on the Table-

 A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government on the working of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year 1992-93.

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- (ii) Annual Report of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT. 5730/94]

- (3)(a) (i) A copy of the Annual Report (Hindi and English versions) of the Society of Applied Microwave Electronics Engineering and Research, Bombay, for the year 1991-92.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research, Bombay for the year 1991-92 together with Audit Report thereon.

[Placed in Library. See No. LT. 5731/94]

- (b) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research, Bombay, for the year 1992-93.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the

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Society for Applied Microwave Electronics Engineering and Research, Bombay, for the year 1992-93, together with Audit Report thereon.

- (c) Statement (Hindi and English versions) regarding Review by the Government on the working of the Society for Applied Microwave Electronics Engineering and Research, Bombay, for the years 1991-92 and 1992-93.
- (4) Statement (Hindi and English versions) showing reasons for dealy in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 5732/94]

# Cost and Works Accountants (Amendment) Regulation 1994

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R.BHARDWAJ): I beg to lay on the Table-

> Cost and Works Accountants (Amendment) Regulations, 1994 (Hindi and English versions) published in Nitification No. CWR/2/90 in Gazette of India dated the 2nd April, 1994 under sub-section (5) of section 39 of the Cost and Works Accountants Act, 1959.

[Placed in Library. See No. LT. 5733/94]

Annual Report and Review on the working of Central Pulp and Paper Research Institute, Saharanpur for 1992-93 etc.

## [Translation]

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART-MENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUS-TRY) (SHRIMATI KRISHNA SAHI): I beg to lay on the Table-

- (i) Acopy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 1992-93, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 1992-93.
  - (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT. 5734/94]

Annual Report and Review on the Working of Indo-German Tool Room, Ahmedabad for 1991-92, 1992-93. Annual Report and Review on the Working of the Process Cum Product Development Centre, Meerut, for 1992-93 etc.

## [English]

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART-

## VAISAKHA 7, 1916 (SAKA)

MENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): I beg to lay on the Table-

- (i) A copy of the Annual Report (Hindi and English versions) of the Indo German Tool Room, Ahmedabad, for the years 1991-92 and 1992-93, alongwith Audited Accounts.
  - (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Indo German Tool Room Ahmedabad, for the years 1991-92 and 1992-93.
  - (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT. 5735/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 1992-93, alongwith Audited Accounts.
  - (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Central Institute of Tool Design, Hyderabad, for the year 1992-93.

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- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Process cum Product Development Centre, Meerut for the Year 1992-93, alongwith Audited Accounts.
  - (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Process cum Product Development Centre, Meerut, for the year 1992-93.

[Placed in Library. See No. LT. 5737/94]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for the Improvement of Galss Industry, Firozabad, for the year 1992-93, alongwith Audited Accounts.
  - (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Centre for the Improvement of Glass Industry, Firozabad, for the year 1992-93.

[Placed in Library. See No. LT. 5738/94]

(6) Statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and Audited Accounts of the Central Tool Room and Training Centre, Jamshedpur, for the years 1991-92 and 1992-93.

[Placed in Library. See No. LT 5736/94]

[Placed in Library. See No. LT. 5739/94]

(7) Statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and Audited Accounts of the Central Tool Room and Training Centre, Bhubaneswar, for the years 1991-92 and 1992-93.

[Placed in Library. See No. LT. 5740/94]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Small Industry Extention Training, Hyderabad, for the year 1991-92, alongwith Audited Accounts.
  - (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute of Small Industry Extension Training, Hyderabad, for the year 1991-92.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library. See No. LT. 5741/94]

- (10) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (i) Statement regarding Review by the Government on the working of the Omnibus Industrial Development Corporation of

Daman and Diu and Dadra and Nagar Haveli Limited, Moti Daman, for the year 1992-93.

- (ii) Annual Report of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Limited, Moti Daman, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library. See No. LT. 5742/94]

# Notification under All India Services Act, 1951 etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART-MENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): On behalf of Shrimati Margaret Alva, I beg to lay on the Table-

- A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:--
  - (i) The Indian Police Service (Probationers' Final Examination) (Amendment) Regulations, 1993 published in Notification No. G.S.R. 583

in Gazette of India dated the 27th November, 1993.

- (ii) The Indian Police Service (Probation) Amendment Rules, 1993 published in Notification No. G.S.R. 584 in Gazette of India dated the 27th November 1993.
- (iii) The Indian Police Service (Probation) Amendment Rules, 1993 published in Notification No. G.S.R. 620 in Gazette of India dated the 18th December, 1993.
- (iv) The All India Services (Leave) Second Amendment Rules, 1993 published in Notification No. G.S.R. 759(E) in Gazette of India dated the 22nd December, 1993.

[Placed in Library. See No. LT. 5743/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra, New Delhi, for the year 1992-93, alongwith Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government on the working of the Grih Kalyan Kendra, New Delhi, for the year 1992-93.
  - (3) Statement (Hindi and English versions) showing reasons for

delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT. 5744/94]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 1992-93, alongwith Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government on the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 1992-93.
  - (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT. 5745/94]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Bhandar (Central Government Employees Consumer Co-operative Society Limited), New Delhi, for the year 1992-93, alongwith Audited Accounts.
  - Statement (Hindi and English versions) regarding Review by the Government on the working of the Kendriya Bhandar (Central Government Em-

ployees Consumer Cooperative Society Limited, New Delhi), for the year 1992-93.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT. 5746/94]

# Review on the Working of and Annual Report of Indian Renewable Energy Development Agency, Limited, New Delhi for 1992-93 etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART-MENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): On Behalf of Shri S. Krishna Kumar, I beg to lay on the Table:-

- A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
  - Review by the Government on the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 1992-93.
  - (ii) Annual Report of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT. 5747/94]

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Renewable Energy Development Agency Limited and the Ministry of Non-Conventional Energy Sources for the year 1993-94.

[Placed in Library. See No. LT. 5748/94]

12.34 hrs.

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## Thirtieth Report

## [English]

SHRI S. MALLIKARJUNAIAH (Tumkur): I beg to present the Thirtieth Report (Hindi and English versions) of the Committee on Private Member's Bills and Resolutions.

12.34 1/ hrs.

# ESTIMATES COMMITTEE

## Fortieth Report

# [English]

DR. KRUPASINDHU BHOI (Sambalpur): I beg to present the Fortieth Report (Hindi and English versions)